

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2997
ANSWERED ON:13.12.2005
EXPANSION OF ICDS
Kharventhan Shri Salarapatty Kuppusamy

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the norms for granting aid under Integrated Child Development Scheme (ICDS);
- (b) whether the Government proposes to increase the grant from the existing limit;
- (c) if so, the details thereof and the ratio in which cost is shared between the Centre and the States;
- (d) whether the Govt. proposes to expand the scheme in other parts of the country; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KANTI SINGH)

(a),(b)&(c) Integrated Child Development Services (ICDS) Scheme is an ongoing Centrally sponsored scheme implemented through the State Governments with 100 per cent financial assistance from the Central Government for all inputs other than supplementary nutrition which the States, till last year, were to provide from their own resources. However, from the year 2005-06, the Government of India has decided to share the cost of supplementary nutrition also with the States. Grant-in-aid for supplementary nutrition would be given on the basis of 50% of actual expenditure or 50% of financial norms, whichever is less.

(d)&(e) The Government has already approved expansion of the Scheme from the existing 5652 Projects and 7.54 lakh Anganwadi Centres to 6119 Projects and 9.42 lakh Anganwadi Centres.